



### **EMERGENCY HOTEL ACCOMODATION for Private Cars- 3 Years**

In consideration of payment of an additional premium of Rs..... ..\*, it is hereby understood and agreed that the Company will make an allowance of Rs. \_\_\_\_\_/- \*\*towards Hotel accommodation of the Insured due to Theft of/Accident to insured vehicle covered under Section I of this Policy.

Benefit of this cover applicable;

(a) When the Insured travelling by the insured vehicle is at least 200 Kilometers away from the address as provided in the Proposal Form and is subject to a maximum of Rs. \_\_\_/-.

(b) Only if insured vehicle is stolen or is involved in an accident and cannot be driven.

Subject otherwise to the terms, exceptions, conditions and limitations of the Policy.

\*To insert the sum as per the premium table.

\*\*To insert the sum as per the maximum allowance.